

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No. 62 /Acctt
Dt. 20.05.22

In pursuant to Hon'ble High Court of J&K and Ladakh vide order No. 550 of 2022/RG dated 10.05.2022, the Judicial Officers shown in column 'A' are nominated to attend the one day Sensitization Programme on the topic "**Contemporary Issues in Mediation and Role of Referral Judges in the Process of Mediation**" schedule to be held on 21st of May 2022 at 10:00 AM, at J&K Judicial Academy Jammu. Therefore, the officers shown in column 'B' at S.No. 1, 2 and 7 shall look after the routine work of the courts shown in column 'A' and the officers shown in column 'B' from S.No.4 to 6 shall look after the routine work as well as criminal urgent matters of the courts shown in column 'A' during the above mentioned period.

S. No.	'A'	'B'
1	Sh. Sarfaraz Hussain Shah ADJ, Commercial Court, Jammu	PO, MACT, Jammu
2	Ms. Kusum Lata Pandita Principal Judge, Family Court, Jammu	Addl. Principal Judge, Family Court, Jammu
3	Ms. Renu Dogra Sub Judge, Jammu (on CC Leave)	City Judge, Jammu (already holding the additional charge of Sub Judge, Jammu)
4	Sh. Susheel Singh Sub Judge/Special Mobile Magistrate (13 th F.C) Jammu	Special Mobile Magistrate, Passenger Tax, Jammu
5	Ms. Urvashi Raina Munsiff, Jammu	Sub Registrar, Jammu
6	Ms. Suhasni Vasisatha Munsiff/Addl. Special Mobile Magistrate (13 th F.C) R.S Pura	Munsiff, R.S Pura
7	Ms. Himani Panhar Munsiff, Akhnoor	Tehsildar, Executive Magistrate 1 st Class, Akhnoor

(Sanjay Parihar)
Pr. Distt. & Sessions Judge
Jammu

No. 13173/PDSJ-J

Date: 20.05.2022

Copy to the:-

- 1) Registrar General, Hon'ble High Court of J&K and Ladakh at Jammu/Srinagar, for information.
- 2) Secretary to Hon'ble Mr. Justice D. S. Thakur, Administrative Judge for Jammu District for information of his Lordship.
- 3) ADJ, Commercial Court, Jammu
- 4) Principal Judge, Family Court, Jammu
- 5) Chief Judicial Magistrate, Jammu
- 6) Sub Judge, Jammu
- 7) Sub Judge/Special Mobile Magistrate (13th F.C) Jammu
- 8) Munsiff, Jammu
- 9) Munsiff, Akhnoor
- 10) Munsiff/Addl. Special Mobile Magistrate (13th F.C) R.S Pura
... for information
- 11) Presiding Officer, MACT, Jammu
- 12) Addl. Principal Judge, Family Court, Jammu
- 13) City Judge, Jammu
- 14) Special Mobile Magistrate, Passenger Tax, Jammu
- 15) Sub Registrar, Jammu
- 16) Munsiff, R.S Pura
- 17) Tehsildar, Executive Magistrate 1st Class, Akhnoor
... for information and compliance.
- 18) Office copy
- 19) e-Court for uploading the same on official website.

(Sanjay Parihar)
Pr. Distt. & Sessions Judge
Jammu